2233 Oral Answers

say you want notice.

satisfactory. The first question you have answered correctly, whether Shri Kalachand Singha was an undertrial political prisoner. You have answered that he was not a political prisoner. When a political prisoner commits a crime, he goes to the other side. That is quite true. It was a kidnapping case. The next question is whether it is a fact that the prisoner repeatedly applied for trial. Your answer is, "No". He never applied for trial. The next question was how long was he kept an indertrial prisoner without being tried? You

DR. K. N. KATJU: That is what I said.

MR. CHAIRMAN: You also said in reply to the other question that his relatives were informed of his death and that they performed his funeral under the leadership of pleader Inderjit Singh. Therefore the only question is about the period for which he was an undertrial. This information is not in the possession of the hon. Minister at the present moment.

SHRI H. P. SAKSENA: Does an undertrial prisoner ask for trial or is it the duty of the jail people themselves to send him for trial?

MR. CHAIRMAN: These **are** all questions relating to undertrials.

SHRI H. P. SAKSENA: If it is the duty of the police themselves, why make capital out of the fact that he applied for trial?

Relief Work in the State of Tripura

*250. MUNSHI ARMAN ALI: Will the Minister for STATES be pleased to state whether it is a fact that the Chief Commissioner of Tripura refused to accept the co-operation of Tripura Ganatantrik Samiti in the work of refugee relief and the starting of schools and industrial centres; if so, why?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K N.

KATJU): Work relating to rehabilitation of displaced persons in Tripura is done departmentally and the question of refusing the co-operation of the Ganatantrik Samiti does not therefore arise.

to Questions

SHRI B. RATH: What is the total number of refugees in Tripura?

SHRI A. P. JAIN: About 1,75,000.

SHRI B. RATH: What is the total number of officers that are entrusted with relief work there?

MR. CHAIRMAN: That is another question.

SHRI B. RATH: It is relevant because the question arises as to what is the proportion of officers to the refugees?

MR. CHAIRMAN: The question is whether it is a fact that the Chief Commissioner of Tripura refused to accept the co-operation of Tripura Ganatantrik Samiti in the work of refugee relief. The answer is that the work is done departmentally. So, no co-operation is sought. Do you want them to seek cooperation?

SHRI B. RATH: I want to know the efficiency with which the Department is being run.

MR. CHAIRMAN: That is not the question raised.

DEATH IN THE REFUGEE CAMPS

*251. MUNSHI ARMAN ALI: Will the Minister for REHABILITATION be pleased to state:

(a) the number of deaths that took place in the Amtali and Arundhuti Nagar Refugee Camps (Tripura State) in the months of November and December 1952;

(b) what were the causes of these deaths; and

(c) what steps Government have taken to prevent such deaths?